

High Court of Tripura <u>Agartala</u>

Order No. 27

Dated, Agartala, the 25th April, 2013

Hon'ble the Chief Justice has been pleased to direct the Registry as follows:

- 1. All cases relating to service matters of Judicial Officers are to be listed before the Division Bench.
- 2. Notice must be served upon the Standing Counsel for the High Court before registration of such cases.

This will come into force with immediate effect.

By Order,

5d/-

(M. Chakrabarti) Registrar

Memo No.F. 40 (21)-HCT/BENCH/REGISTRY/2013 / <u>5484-5505</u>

April 25, 2013

Copy to:

01.	The President,	High Court	t Bar Association,	Agartala;
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- 02. The Secretary, High Court Bar Association, Agartala;
- 03. The President, Tripura Bar Association, Agartala;
- 04. The Secretary, Tripura Bar Association, Agartala;
- 05. The Advocate General, Tripura, Agartala;
- The Asst. Solicitor General, Govt. of India, High Court of Tripura, Agartala;
- 07. The Public Prosecutor, High Court of Tripura, Agartala;
- 08. The Govt. Advocate, High Court of Tripura, Agartala;
- 09. The i/c. Joint Registrar, High Court of Tripura, Agartala;
- The Deputy Registrar(s), High Court of Tripura, Agartala;
- 11. The Assistant Registrar(s), High Court of Tripura, Agartala;
- 12. The Librarian-cum-RO., High Court of Tripura, Agartala;
- 13. The Private Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
- The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
- 15. The Private Secretary to the Registrar, High Court of Tripura, Agartala;
- 16. The Superintendent(s), High Court of Tripura, Agartala;
- 17. The Sr. Grade Translator-cum-i/c. Paper Book Section, High Court of Tripura, Agartala;
- 18. The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura;
- 19. The Bench Sections, High Court of Tripura, Agartala;
- 20. The Bench Assistants, High Court of Tripura, Agartala;
- 21. Notice Board of the Court-house; and
- 22. Order File.

(M. Chakrabarti) Registrar